

03.7.2000

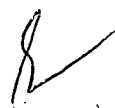
None is present for the Applicant

D. B. not formed Put up
for consideration / direction /
Bearing on 22/7/2000

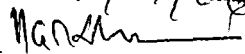
Court Master

27/07/2000

It is seen that even on
earlier occasions, the applicant
was not present. None is
present on behalf of the applicant
today also. Hence the application
is dismissed in default.


Gopal Singh
Adm. Member


(B. S. RAIKOTE)
Vice Chairman

Part II and III destroyed
in my presence on 4.12.07
under the supervision of
section officer (1) as per
order dated 10/11/07

Section officer (Record)

Copy of order sent
to Applicant
Vrabe No 239
do 18-8-2000

Received letter
back in some
with Ramesh
